BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 47/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Futuristic Marketing Solutions

Shree Ram Multi-Tech Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Dhaval 14. Sheh. Advocate For Tanaya sheh, rancat

Romabolis

Respondnt

3. MONAAL LAVAWALA

ADVOCATE

RESIONBENT

Learned Advocate Mr. Dhaval Shah i/b Learned Advocate Ms. Tanaya Shah present for Applicant/ Operational Creditor. Learned Advocate Mr. Monaal Davawala with Learned FCA Mr. Ramubhai Patel present for Respondent.

Additional affidavit filed by Respondent.

Heard arguments of learned Counsel for Applicant and Learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.